

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2014 &
IA NO. 346 OF 2014**

Dated: 16th July, 2015

In the matter of:-

**Power Transmission Corporation of Uttarakhand Ltd. ...Appellant(s)
Versus**

**Uttarakhand Electricity Regulatory Commission & Ors.
...Respondent(s)**

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter on

3.09.2015.

COURT MASTER